

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Tuesday THE 21st Day Of January 2025
COURT HALL NO.6 AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE M.NAGAPRASANNA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

ADMISSION

1	CRL.P 577/2025 (SPL COURT MATTER) A/W IA 1/25 FOR STAY A/W OFFICE NOTE	(482(Cr.PC) / 528(BNSS),) 	<i>PET: SRI S MUTHAIAH KARIAPPA N A</i> 	<i>RES: STATE BY CBI AND OTHERS</i> SPP SD
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FURTHER HEARING

2	CRL.P 11916/2024 REG: NON COMPLIANCE OF OFFICE OBJECTION	(482(Cr.PC) / 528(BNSS),) 	<i>PET: G G DAYANANDA CHETAN KUMAR N .V.</i> 	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> ADDL SPP FOR R1
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